

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 52 of 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion
Suo Moto initiated proceedings
based on the News Item published in
Dinamalar Newspaper - Supplementary,
Edition Chennai dt. 28.02.2020 under the
Caption "Dried Cauvery filled up with
Waste Water"

...Applicant

-Versus-

The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai and Others

....Respondents

ACTION TAKEN REPORT FILED ON BEHALF OF THE 12th RESPONDENT

1. I, M. Ravichandran, son of M. Mani, aged about 59 years, residing at Bharathi Estate, B.Kumarapalayam – 638183, do solemnly affirm and sincerely state as follows:

2. I am the Municipal Commissioner, Pallipalayam Municipality, having my office at 5, Sankagiri Bye-Pass Road, Pallipalayam, Erode District - 637210. I am acquainted with the facts of the case from records. I am filing the present status report on behalf of the 12th respondent.

3. It is submitted that Pallipalayam Municipality is having a population of 40140 spread over an area of 4.70 sq.km consisting of 21 wards. There are 13709 houses and 796 commercial establishment. Further, it is submitted that 4.34 MLD of sewage is generated from Pallipalayam Municipal limit. A Detailed Project Report (DPR) is prepared under Nadanthai Vaali Cauvery Scheme by PWD irrigation department for treated 4.34 MLD of sewage. At present, the aforesaid Detailed Project Report (DPR) is pending for approval before the Government. On approval of the said Detailed Project Report (DPR), the sewage generated from 12471 Households and septage will be collected through sullage tanker lorries, and the collected septage will be delivered to treatment plant (STP) of Erode Corporation. Therefore, no sullage will be mixed in River Cauvery in future.

4. I respectfully submit that a letter was sent to the Chief Engineer, Water Resources Department, Trichy Region, Trichy -20 for know about that current status of Detailed Project Report (DPR) for construction of Sewage

Treatment Plant under Nadanthai Vaazhi Cauvery project. In reply Letter No.165M/A.E.2/F.38-NVC/2021/Date:28.07.2021, the aforesaid Chief Engineer, Water Resources Department stated that " Nadanthai Vaazhi Cauvery Project report was submitted to the Ministry of Jalshakthi, Government of India, and the aforesaid Ministry had forwarded the same to the Director General, Environmental Protection Training & Research Institute, Hyderabad, Telangana for Technical Appraisal of the Nadanthai Vaazhi Cauvery project Phase-I STP Components under the Guidelines of National River Conservation Directorate. The Pallipalayam Municipality Sewage Treatment is also included in the Technical Appraisal of Environmental Protection Training & Research Institute, Hyderabad, Telangana".

5. It is submitted that the generation of MSW is 12 MT/day out which 7MT is bio degradable wet waste, 0.50MT is saleable dry waste, 3.37 MT is non saleable dry waste, 0.001 MT of e-waste and 0.029 MT of domestic hazardous waste, 0.10 MT of Construction and Demolition waste and remaining 1.00Mt are inerts.

6. It is submitted that the Solid Waste Management Activities are being carried out as per Solid Waste Management rules, 2016 as stated below:

A. DOOR TO DOOR COLLECTION & SEGREGATION

(i) The garbage generated is collected by using two (2) Light Commercial vehicles and twenty (20) Battery Operated vehicles. Further, the hand driven pushcarts and tricycles are eradicated from garbage collection activities.

(ii) Pallipalayam Municipality has deployed twenty four (24) permanent workers and ninety (90) outsourcing workers for daily Solid Waste Management activities. In addition to above, two (2) tipper Lorries have been used for transportation of dry waste, inert and construction and demolition waste in the town limit. All the waste are segregated at household level by people themselves and handed over to cleanliness workers of municipality which is transported to concerned processing centre.

B. PROCESSING OF SOLID WASRTE

I. Wet waste

The processing of wet waste is being done through following methods:

(i) Micro Compost Centre

Under Swachh Bharath Mission Scheme, a micro compost centre was constructed at Avarankadu Village, Pallipalayam Municipality, Komarapalayam Taluk, Namakkal District with a capacity of 2 (TPD). Around 2 MT of wet waste is being processed in the aforesaid micro compost centre and converted into manure. Till date 441 MT of manure has been generated from the said micro compost centre and given to farmers at free of cost. The manure is tested in Green Link Analytical and Research Laboratory, Coimbatore and found as good quality organic manure.

(ii) Bio Methanation Plant

Around 4.50 MT of wet waste from vegetable market and hotels are being processed in bio methanation plant located at Kottakadu compost yard, Pallipalayam, Komarapalayam Taluk, Namakkal District. The electrical energy produced by the aforesaid plant is used for lighting the compost yard.

(iii) Bulk Waste Generators

Six (6) bulk waste generators are identified in the Municipal limit. 0.53 MT of wet waste from the bulk waste generators are being processed by themselves.

(iv) Bulk Waste Generators

0.25 MT of wet waste generated in 118 households are processed by themselves in their own agricultural lands and in their own places and backyards. All the 7 MT of wet waste is being processed without any dumping.

C. PROCESSING OF DRY WASTE

(i) Saleable dry waste

Paper, plastic and metals are sold to local vendors by cleanliness workers themselves (daily 0.051 MT is sold out). Around 8.50 MT of saleable waste is sold out of Rs. 3.47 lakhs till date, which is shared among cleanliness workers.

(ii) Non Saleable Dry Waste

At present, non saleable dry waste has been sent to a factory owned by M/s. Ultra Tech Cement Pvt. Ltd., at Ariyalur for processing and disposal.

(iii) E waste

E waste is collected and stored in a Resource Recovery Centre located at Avathipalayam, Kottakadu, Komarapalayam Taluk, Namakkal District. At present, E-waste is sent to M/s. Leela Traders, Chennai for processing and disposal.

(iv) C & D waste

A separate location at Janatha Nagar, Pallipalayam District with an extent of 0.5 acre is earmarked for storage of C & D waste. The C & D wastes are used by producers themselves for filling in construction activities.

D. INERT & SILT

The inert & silt generated in the Municipal limit is being transported and used for filling low lying areas.

All efforts are being taken from Door to door collection, source segregation till processing and disposal of solid waste. Around twenty eight (28) street bins were removed and most of the streets made bin less in residential areas. In commercial areas and public places litter bins are placed and they are cleared on daily basis.

E. BIO MINING OF EXISTING LEGACY WASTE

The existing legacy waste at Kottakadu dumping site, Pallipalayam, Komarapalayam Taluk, Namakkal District is in being processed. Out of total quantity of 40306 cubic meter of legacy waste, around 38587 cubic meter of legacy waste is processed as on 28.10.2021 which is 95.73 of the total volume. The remaining 1719 cubic meter of legacy waste will be cleared by 15th of December, 2021.

TIME FRAME FOR IMPLEMENTING SOLID WASTE MANAGEMENT

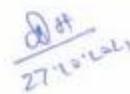
RULES 2016

S.No.	ACTION PLAN	TIMELINE
1.	100% Door to Door collection	Achieved

2.	100% Source Segregation	Achieved
3.	Implementation of Solid Waste Management Rules, 2016	Enforced
4.	Implementation of Plastic Waste Management Rules, 2016	Enforced
5.	100% Processing and Disposal of wet waste	Achieved
6.	100% Processing and Disposal of saleable dry waste	Achieved
7.	100% Processing and Disposal of C&D waste	Achieved
8.	100% Disposal of E-waste	Achieved
9.	100% Processing and Disposal Non-Saleable dry waste	Achieved
10.	Bio-mining in Kottakadu dumping yard	Will be completed on 15.12.2021
11.	Bin free status in residential areas	Achieved
12.	Formation of SWM monitoring committee at Municipality Corporation Level	Formed
13.	Communicating the Reduce Reuse Recycle Concept to the community	Continuous process

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the above submissions made and pass appropriate order/further orders as deemed fit and necessary in the circumstances of the case and thus render justice.

Dated at Pallipalayam on 27th day of October, 2021


 COMMISSIONER
 Pallipalayam Municipality 27/10/21


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**STATUS REPORT FILED ON BEHALF OF THE 12th
RESPONDENT - THE MUNICIPAL COMMISISONER,
PALLIPALAYAM MUNICIPALITY**

**M.BALAKRISHNAN 1106/89
M.B.Elakkumanan D/3424/2014**

Counsel for 12th Respondent

**1075, G Block, 18th Street,
Annanagar, Chennai - 40**

Cell: 9444171617

Email id: mail@elakkumanan.com